

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 149
ANSWERED ON 28TH NOVEMBER, 2019

DISTRICT ROAD SAFETY COMMITTEE

†*149. SHRI ARJUN LAL MEENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the dates on which the meetings of the District Road Safety Committee constituted under the chairmanship of the Member of Parliament in Rajasthan were held during the last year and the current year, district-wise; and
- (b) the details of decisions taken by this committee along with the details of the implementation report in Udaipur district of Rajasthan?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) to (b) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (b) OF THE LOK SABHA STARRED QUESTION NO. 149 ANSWERED ON 28-11-2019 ASKED BY SHRI ARJUN LAL MEENA REGARDING “DISTRICT ROAD SAFETY COMMITTEE”.

(a) As per information provided by Government of Rajasthan, the meetings of Road Safety Committee under the Chairmanship of Members of Parliament were held in the Districts of Pali, Udaipur and Dungarpur as under:-

District	2018	2019
Pali	29.01.2018 25.02.2018	22.7.2019
Udaipur	-	04.09.2019
Dungarpur	-	12.10.2019

(b) The proceedings of the meeting of the Committee held in Udaipur district and implementation report thereon as received from the State Government of Rajasthan is given as **Annexure-I**.

Government of Rajasthan
Office of District Road Safety Committee and Regional Transport Officer, Udaipur
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Serial number / Uday / Road Safety Committee / 2019/10750

Date: 28.11.2019

Minutes of the Meeting dated 04.09.2019 - Report

Sr. No.	Action Taken
<p>PointNo. 1 Modernisation of old culverts on rivers: The Chairman informed the members that the old culvert constructed over Som river from Kalyanpur to Kherwada may be surveyed as per road norms. Shri Pratap Lal Gamiti, MLA Gogunda, stated that the Bridge near Devla Sub tehsil Sai Bandh near National Highway is not as per norms and it should be surveyed. The Chairman stated that all dilapidated bridges in the district may be surveyed by the road owning agencies and report to be submitted.</p> <p>In this regard as per Govt. of Rajasthan letter. Dt. 05.01.2018 all the bridges may be renovated. (Executing agencies – PWD-NH Wing, NHAI, RSRDC, Municipalities etc.)</p>	<p>All the concerned agencies did not submit the action taken report.</p>
<p>PointNo.2 Development of Jay Samand-Jagat Marg Vikas: The Regional Transport Officer informed in the meeting that a serious accident took place on the Jay Samand-Jagat Marg in which 34 persons died. The reason for the deadly accident was the circuitous bus route and road engineering fault. Even after this deadly accident no remedial action was taken. The Chairman informed that a meeting along with the Forest department may be convened and the road may be widened accordingly in the near future. (Action: PWD,)</p>	<p>The concerned agency did not submit the action taken report.</p>
<p>Point No. 3 Proposal for construction of culvert in BadeswarDham: At the meeting, the Chairman was informed that BadeswarDham becomes an island in the rain, thereby breaking the land connection, causing many vehicles breakdown in this area and meet with accidents.</p>	<p>The concerned agency did not submit any information.</p>

<p>This case is related to Dungarpur district. The Chairman directed the Superintending Engineer, Public Works Department that they in order to prepare the proposal, send it to the headquarters level after coordinating with the staff of Additional Chief Engineer. It was also suggested by him that according to the Prasad Yojana of the Government of India DPR to be prepared. (Executing Agency: Public Works Department)</p>	
<p>Point No. 4 Joint inspection of Black Spots: Member Secretary informed that total 62 black spots for the year 2016 and 2017 and 11 black spots of year 2019 have been identified in the district. All these black spots are to be jointly inspected in accordance with the instructions issued as per Govt. of India instructions. Out of these the Black Spots for the year 2016 and 2017 have already been inspected.</p> <p>The chairman directed that the joint committee identified the B S in the district as per Govt. of India instruction. He also directed that NHAI take necessary action near NH-8 – KagdarAvasiyaVidhyalaya and remedial action be undertaken at AmraGhati Mode and necessary action to be taken at other accident spots. (Execution agency:- CPWD, Municipality, District Development Authority, R.S.R.D.C., NHAI, PWD –NH Division and RTO).</p>	<p>Year 2016-17 black spots have been inspected. 8 out of 11 black spots for the year 2019 have been identified, however inspection with respect to remaining 3 Black spots is underway.</p>
<p>Point No. 5 Display of Signages as per road safety norms:- During the meeting the chairman informed that due to absence of proper road safety signages/boards an increase has been recorded in road accident. The chairman directed necessary that proper road safety signages and board may be provided on all important roads of the district.</p> <p>. (Execution Agency :- CPWD, Municipality, District Development Authority, R.S.R.D.C., NHAI, PWD –NH Division and RTO).</p>	<p>Signages and board may be displayed on all prominent roads of the district as per the road safety norms.</p>
<p>Point No. 6 Removal of Bushes: Due to the presence of bushes on the road, the driver does not know the exact position of the vehicles coming from the front, which increases the possibility of a road accident. In this regard, the Chairman directed that the bushes should be removed in a month by running a campaign along the roads of all the roads of the district. (Executive Agency: Public Works Department, Municipal Corporation, Municipal Development, RSRD, National Highway Authority and Public Works Department – N.H Division)</p>	<p>The work of removing bushes from all the roads of the district was done after the rainy season.</p>
<p>Point No. 7 Awareness Campaign: The Chairman was informed that block-wise road safety public awareness campaign is being conducted in all schools under awareness campaign in the district.</p> <p>In this regard, the Chairman instructed that while advancing this program, road safety program should be conducted in all the major schools of the district. Also, an awareness campaign should be conducted about the utility of helmets for motor cycle drivers in the district and good poster should be widely displayed/distributed throughout the district. (Executive Agency: District Administration,</p>	<p>Block level Road safety awareness campaign regarding use of helmet was conducted in all schools by District Administration, RTO and concerned departments.</p>

<p>Police Department, Traffic Police, Transport Department and Education Department (Elementary and Secondary Education)</p>	
<p>Point No. 8 Ambulance checking and preparation of integrated list: Emergency care is very important under 4E's initiatives on road safety. This fact has been explained to everyone that 70 per cent of the injured in road accidents die due to not reaching the hospital on time.</p> <p>Finally, in this regard, the Chairman instructed that the Chief Medical and Health Officer conducted a standard check of the ambulance of all types and government hospitals, toll plazas and private hospitals operated in the district by a unified list and department / agency, ambulance registered number, station, Whether facilities are standard or not, etc. should be prepared and their contact numbers should be displayed at places. Area! (Executive Agency: Department of Medicine and Health)</p>	<p>Information not sent by the Concerned Department.</p>
<p>Point No. 9 Construction of unfinished building of Trauma Center, Gogunda: Mr. Pratap Gameti, Hon'ble MLA of Gogunda, has informed that the building work of Gogunda's Trauma Center is lying incomplete.</p> <p>In this regard Chairman has requested the completion report from the CMO and Health Officer with respect to completion of the incomplete Trauma centre of Gogunda. (execution agency: PWD, Health and welfare)</p>	<p>Information not sent by the Concerned Departments.</p>
<p>Point No.10. District Road Safety action plan: RTO Udaipur informed that during the previous year 2017-2018 Road Safety Plan was prepared and sent to all Govt. District authorities and the Police Stations. Action plan for 2019 is being prepared. The Chairman directed that the District Road Safety plan should be prepared and necessary action initiated while drafting the 2019 Safety Plan. (Action:- Distt. Administration and Transport Department).</p>	<p>2017-2018 Road Safety Action Plan may be prepared and circulated. Work is being done to make the action plan for 2019 effective. Recently Road Safety programme were organized on the occasion of 150 years of Mahatma Gandhi Anniversary.</p>
<p>Point No.11. Remedial Action: In order to reduce the accident rate the Chairman directed that the defaulters of road safety rules may be penalized and overcrowding of school bus /vans to be checked. (Action:- Transport Department., Police, Traffic Police and NHAI)</p>	<p>115 Challans were issued for violation of traffic rules and over-crowding and inspections of 475 school buses were carried out in the District.</p>
<p>Point No.12: A model for village communities on Ranchi Model to be prepared: IDTR, Rail maha informed that recently Transport Deptt. of Udaipur, 120 women were empowered on self-</p>	<p>Concerned Departments have not submitted the action taken.</p>

<p>employment for driving e-rickshaws and other vehicles, under Mission Meera. RTO presented details of the programme.</p> <p>The Chairman praised the efforts of IDTR and directed that women from the ST community be trained through IDTR Railmagra for driving the e-rickshaws on the basis lines of the Ranchi Model and necessary action be prepared. (Action:- Jan JatikshetriyaVikasVibhag, RTO, IDTR and Rail marga)</p>	
<p>Sr. No. 13: Corporation Bus Services:The Chairman shared his experience about the services of the Corporation that the buses are not stopped at Sheshpur mode on Salumbar Road. Similarly, on the information that the services of the Corporation are not available in Gogund town and Kailashpuri. The Chairman directed that the services should be provided by the Corporation according to the public convenience on the prescribed route.</p>	<p>All the concerned agencies did not submit the action taken report.</p>
<p>Point No. 14: Establishment of Traffic Park-cum-Training Centre:According to the agenda received from the Government of India, it has been discussed in the meeting to establish Traffic Park-cum-Training Centre in the Town/ City and Gram Panchayat in the District. Therefore, in this regard, the Chairman directed that Panchayati Raj Department, Municipal Corporation and Municipalities should submit action plan in this regard to this Committee.</p>	<p>All the concerned agencies did not submit the action taken report.</p>

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Member Secretary
District road safety committee and
(Regional Transport Officer)
Udaipur

Note: The original Minutes of meeting of the District Road Safety Committee, Udaipur dated 25.11.2019 are in Hindi. This is the English Translation of the same.
